

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 124(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE COMPANY: Jasmohan Singh & Ors. V/s. M/s. Walco Engineering Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Sourabh Gupta, Advocate Mr. Puneet Yadav, Advocate		
	For the Respondent (s)	: None		

Order

Ld. Counsel submits that the audit of the Respondent company is in progress. In view of the above, the Ld. Counsel prays for an adjournment. Filing of the report of the Hon'ble Administrator is awaited.

To come up on 1st February, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)